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of People's Action and Rural Technology (CAPART);

- (b) whether any action has been taken against NGOs found guilty of misuse or fraudulent use of funds; if so, the details thereof;
- (c) whether funding of such NGOs has been stopped; and
 - (d) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI BABAGOUDA PATIL): (a) It has been reported by CAPART that at present 248 voluntary organisations are on their blacklist. In addition, 152 voluntary organisations blacklisted by other Ministries/Departments are under their funding restrictions.

- (b) CAPART has reported that all the voluntary organisations blacklisted by them have been intimated about their having been blacklisted. Details of the action initiated by CAPART against the blacklisted 248 organisations are as under:—
- Number of voluntary organisations whose cases were referred to C.B.I. for investigation.
- (ii) Number of voluntary organisations whose cases have been returned by the C.B.I.
- (iii) Number of cases in which 25 FIR has been lodged.
- (iv) Number of cases in which CAPART Project Evaluation reports have been received for placing before the Executive Committee of CAPART through National Standing Committee on Monitoring and Evaluation.

- (v) Number of cases of which the voluntary organisation has instituted court case.
- (vi) Number of cases in which process for initiating action against the concerned organisation has been taken up.
 - (c) Yes, Sir.
 - (d) Does not arise.

Modern equipments to skilled artisans

1210. SHRI ANIL SHARMA: Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

- (a) whether Government have formulated any national policy to provide modern equipment to skilled artisans living in rural areas in the country, particularly in Himachal Pradesh;
- (b) if so, the details thereof, district-wise/category-wise in Himachal Pradesh;

THE MINISTER OF STATE OF THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI BABAGOUDA PATIL): (a) Yes, Sir. This Ministry is implementing a scheme of Supply of Improved Toolkits to Rural Artisans (SIT-RA) in the entire country including the state of Himachal Pradesh. Under this scheme, traditional rural artisans from different crafts, except weavers, tailors, needle workers and beediworkers, are provided improved toolkits. The average cost of a toolkit is Rs. 2,000/- for handdriven tools and Rs. 4,500/- for powerdriven tools. The units cost is to be fixed by the respective DRDA. 90% of the cost of the toolkit is subsidy from the Government of India and the remaining 10% is to be contributed by the beneficiary.

(b) The details of the number of beneficiaries covered under the scheme, district-wise/category-wise, in Himachal Pradesh during 1997-98 & 1998-99 are given in the statement. 157

				1997-98			15	1998-99(Upto Oct. 98)	Oct. 98)
				Out of Col. 3	1. 3			Out of Col.	7
SI. Nam No.	Name of District	Total No. of Beneficiaries	3	ST	Women	Women Total No. of Beneficiaries	SC	ST	Women
	2	3	4	S	9	7	× ×	6	10
	Bilasour	187	157	-	0	3	46	0	85
	Chamba	227	8	49	S	0	C	0	0
	Hamirour	360	284	0	-	0	С	0	0
	gra	999	204	137	20	0	С	0	0
	Kinnaur	0	0	0	0	0	С	0	0
	5	139	2	0	0	31	14	0	0
	Kahaul & Spiti	&	0	30	0	0	С	0	0
-		182	175	0	0	3	0	0	0
	ula	433	212	0	0	0	0	0	0
	taur	110	9/	0	0	0	0	0	0
	Ģ	193	149	0	0	180	132	0	0
12. Una		158	158	0	0	0	0	0	0
								0	0
Tora		7076							ı